## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

56

C.P. No. 29/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: M/s. Gansons Limited.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

A. Mindeli Mindeli Mindeli Advisor intervence

Mindeli Mindeli Mindeliu

Mindel

ORDER CP 29/14(1)/NCLT/MB/MAH/2016

At request of the parties, list this matter on 17.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)